

ITEM NO.47

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9097/2023

(Arising out of impugned final judgment and order dated 12-06-2023 in WA No. 646/2023 passed by the High Court Of Karnataka At Bengaluru)

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

D K SHIVAKUMAR & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 16-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Tushar Mehta, SG(NP)
Mr. Suryaprakash V Raju, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Digvijay Dam, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.(NP)
/Caveator(s) Mr. Mayank Jain, Adv.
Mr. Parmatma Singh, AOR
Mr. Madhur Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 07.11.2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR